

OFFICE OF THE DISTRICT & SESSIONS JUDGE (S-W), DWARKA COURTS
NEW DELHI.

Pursuant to the Office Order No. R-235/RG/DHC/2020 dated 16.05.2020 vide endorsement NoR-236-268/RG/DHC/2020 dated 16.05.2020 and in continuation of office order No. 159/RG/DHC/2020 dated 02.05.2020 vide endorsement No. R-160/to R-192/RG/DHC/2020 dated 02.05.2020 and in continuation on office order no. R-77/RG/DHC/2020 dated 15.04.2020 vide endorsement No. R-78-110/RG/DHC/2020 dated 15.04.2020 and in continuation of Notification number 373/Estt.E-1/DHC dated 23.03.2020 vide Endorsement No. 7657-89/Estt.E-1/DHC dated 23.03.2020 issued by High Court of Delhi, New Delhi, the functioning of the District Courts shall now remain suspended till **23.05.2020**. All the cases listed before Courts in (South West) District, Dwarka Courts except Family Courts on dates shown in **Col. A** shall be taken up on the dates mentioned in **Col. B**.

Sl. No.	(Column A) Matters Listed on	(Column B) Next Date to be fixed as
1.	18.05.2020	04.07.2020
2.	19.05.2020	06.07.2020
3.	20.05.2020	07.07.2020
4.	21.05.2020	08.07.2020
5.	22.05.2020	09.07.2020
6.	23.05.2020	10.07.2020

The matters fixed from 18.05.2020 to 23.05.2020 have been adjourned to the dates mentioned in **Column-B**. The Readers/Ahlmad of the Court are directed to upload the next date of hearing on the Website of the Dwarka Court District and also into CIS. However, the matters directed to be taken up for Video Conferencing vide office order no. R-235/RG/DHC/2020 dated 16.05.2020 may be preponed by each court and taken up for hearing.


(NAROTTAM KAUSHAL)
District & Sessions Judge (SW)
Dwarka Courts, New Delhi.

No. **7468-7554/DJ/NK/DWK/2020**

Dated: **16.05.2020**

Copy forwarded for information and necessary compliance to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. All the Judicial Officers posted at District Courts Dwarka, New Delhi.
3. The Judge In-charge, Mediation Centre, Dwarka Courts, New Delhi.
4. Office of CMM(S-W), District Courts Dwarka, New Delhi.
5. The Sr. A.O.(Judl.), Dwarka Courts, New Delhi, Patiala House Court, New Delhi and I/C, Judl. Branch, Dwarka Courts, New Delhi.
6. The President/Hony. Secretary, DCBA, New Delhi.
7. The Chief Prosecutor, Prosecution Branch, Dwarka Courts, New Delhi.
8. The Commissioner of Police, PHQ, New Delhi.
9. The Concerned DCPs.
10. The Dealing Official, Comp. Br., Dwarka Court to upload this order on the Website of District Court Dwarka.
11. The In-charge, Facilitation Centre, Dwarka Courts, New Delhi.
12. The Dealing Official, Layers to upload this circular on the website.
13. All the Branch In-charges, Dwarka Courts, New Delhi.
14. The Insp. Gen., Prison, Tihar Jail, New Delhi.
15. The In-charge, Lock-up, Dwarka Courts, New Delhi.
16. The Caretaker, Dwarka Courts, New Delhi.


District & Sessions Judge (S-W)
Dwarka Courts, New Delhi.